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## Declaration of Assets and Liabilities

Year 2023-24

l, <u>Sujit Kumar</u>, son of <u>Late Aklu Ram</u> aged <u>50</u> years, belonging to Stenographer & Private Secretary and presently working as **Principal private Secretary** of Bihar Legislative Assembly, Patna give here in below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joints name indicating the extent of joint ownership will also have to be given )

	Sr.N Description Self		Self	Spouse Name(s):	Dependant Name:	Dependant-2 Name:	Dependant Etc.Name	
				Bibha Sinha	Shubham kumar	Shivam kumar		
	(i)	Cash	25,000/-	30,000/-	-NIL-	-NIL-	-NIL-	
(3)	(2)	Deposits in Banks, Financial Institutions And banking Financial Companies	SBI, A/C Rs. 6,00000/- Fd- 9,00000/-	SBI & BOB A/C Rs.25,000/- Fd-12,00000/-	-NIL-	-NIL-	-NIL-	
शार्थम	(iii)	Bonds, Debentures and Shares in companies	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-	
2544	(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Policy N0&Amount 1.513746754 Rs5796/- p.a 2.LIC Rs10,000/-one time 3.826961797 Rs.55,086/- p.a 4.Sbi MF-Rs.5,000/-p.4 5.Nippon india MF Rs 5000/- P.M	LIC policy N0&Amount 1.513771184 Rs.3,564/p.a 2.826961802 Rs.63,115/p.a	-NIL-	-NIL-	-NIL-	
15/2/24	(v)	Motor Vehicles (details of make etc.)	Hero Honda Motercycle BR01AY-2350 Ignis Car BR01EA-7688	-NIL-	-NIL-	-NIL-	-NIL-	
	(vi)	Jwellery (give details of weight a value)	20 gram gold	100 gm Gold 250 gm Silver	-NIL-	-NIL-	-NIL-	
	(vii)	Other assets, such as values of claims/interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-	

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. Details of Immovable assets

[ Note: Properties in joint ownership indicating the extent of joint wonership will also have to be indicated ]

Sr. No.	Description	Self	Spouse Name(s):	Dependant-I Name:	Dependant-2 Name:	Dependant Etc.Name
(i)	Agricultural Land					
	- location(s)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
	- Survey number(s)					
	-Extent (Total					
	measurement)					
	-Current market value					
(ii)	(i) Non-Agricultural Land					
	- location(s)	-NIL-	15 Dhur	-NIL-	-NIL-	-NIL-
	- Survey number(s)		pachuchak,			
	-Extent (Total measurement)		Danapur			
	-Current market value					
(iii)	Buildings (Commercial and residential)					
()	- location(s)					
	- Survey / door number(s)			,		
	-Extent (Total					
	measurement)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
	-Current market value					
(iv)	Houses/Apartments,					
	etc.					
	- location(s)					
	- Survey/door number(s)					
1	-Extent (Total	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
	measurement)		and the same and the same			
70.2	-Current market value	7	ALL ARRESTS		A A SA	As a few streets
(v)	Other (such as	Anna Anna Anna Anna	Carlos Indiana		The state of the state of the	
3	interest in property )	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

## (2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues :-

Sr. No.	Description ,	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii)Loans from financial institutions	-NIL-	-NIL-
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	-NIL-	-NIL-
	(b) dues to departments dealing with supply of water.	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
	(d) dues to departments dealing with telephones		

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	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
	(f) Other dues, in any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed.  Give a also permanent Account Number (PAN)]	A-Y 2023 -24 Income Tax Rs. 1,96,984/- PAN No- BXAPK9703J	-NIL-
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.]	-NIL-	-NIL-
	(iii) Sales Tax [Only in case of property business ] (iv) Property Tax	-NIL- -NIL-	-NIL- -NIL-

( Note : Please give separate details for each item )

C. Personal D GPF/CPF/PRAN	PTS/BLA-1206										
Gender	+	(M/I	7)								
Date of Birth	M :-		0	5	0	4	1	9	7	3	(DD/MM/YYYY)
Class/Group		(A/B/C)									
		Principal Private Secretary									
Cadre	:-	Bihar Legislative Assembly Service									
		(Full name B.S.S						ervice,			
Home District	÷										
	***	Patna									
	I hereby declare that the above details are true to the best of my knowledge and belief.										
		Signature									
Place : Patna		Name of Employee - Sujit Kumar									
	Designation - Principal Private Secretary								tary		
Date: 05-02-202		,		Department - Bihar Vidhan Sabha Sachiwalaya, patna .					chiwalaya, patna.		